

JUDGMENTS FOR THE MONTH OF FEBRUARY, 2013

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	4 th	RSA 148/2001	ALI MIA AND UMRUNNESSA WAKF ESTATE VS ABDUS SALAM CHOUDHURY AND ANR	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
2	5 th	RSA 80/2002	ON THE DEATH OF NECHAN CH. DAS HIS LEGAL HEIRS GOBINDA DAS (SON) & ORS VS SMTI BIMALA BALA DAS & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
3	6 th	RSA 115/2002	SMT. CHANDRABOTI BIN AND ORS VS SHRI KIRENDRA ROY	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
4	6 th	CRL.A(J) 195/2007	MD. GOLAP HUSSAIN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE I. A. ANSARI
5	6 th	CrI.A. 142/2007	BIBHUTI BHARALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR JUSTICE HRISHIKESH ROY
6	6 th	CRL.A(J) 78/2009	KRISHNA CHETIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE MR. JUSTICE P. K. MUSAHARY
7	6 th	CrI.A. 19/2010	MD. BASARAT ALI & 4 ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE P. K. MUSAHARY
8	8 th	WP(C) 1111/2012	RAVI DAHIYA VS REGISTRAR (JUDICIAL)-CUM-IN CHARGE RECRUITMENT CELL, GAUHATI HIGH COURT AND 2 ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE C.R. SARMA
9	8 th	WP(C) 1355/2012	ARVIND KUMAR AND ANR VS THE GAUHATI HIGH COURT, REPRESENTED BY ITS REGISTRAR GENERAL AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE C.R. SARMA
10	8 th	WP(C) 1524/2012	SHRI ANANT SINGH VS REGISTRAR (JUDICIAL)-CUM-IN CHARGE RECRUITMENT CELL, GAUHATI HIGH COURT AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE C.R. SARMA
11	8 th	WP(C) 2293/2012	SHRI BABAN KUMAR SHARMA VS REGISTRAR (JUDICIAL)-CUM-IN CHARGE RECRUITMENT CELL, GAUHATI HIGH COURT AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE C.R. SARMA
12	8 th	WP(C) 3364/2012	SRI UTPAL PRASAD AND ORS VS THE GAUHATI HIGH COURT, REPRESENTED BY THE REGISTRAR GENERAL AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE C.R. SARMA
13	8 th	WP(C) 99/2013	SRI SUBRATA SHARMA (SARMACHARGEE) VS 1. THE GAUHATI HIGH COURT, REPRESENTED BY THE REGISTRAR GENERAL AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE C.R. SARMA
14	11 th	WP(C) 2346/2011	SRI DEBENDRA NATH RAJBONGSHI VS THE STATE OF ASSAM AND OTHERS	Retirement benefits.	THE HON'BLE MR. JUSTICE B.K. SHARMA

15	13 th	CrI.A. 280/2005	GOKEN KR. DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.K. SHARMA
16	13 th	CrI.A. 53/2007	MD. SAKAT ALI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR JUSTICE I. A. ANSARI
17	13 th	CrI.A. 146/2007	MD. SARIFUDDIN VS THE STATE OF ASSAM		THE HON'BLE MR. JUSTICE I. A. ANSARI
18	13 th	CRL.A(J) 66/2008	MD EYED ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR JUSTICE HRISHIKESH ROY
19	19 th	WP(C) 1980/2009	NAZIR UDDIN & ORS VS THE STATE OF ASSAM AND OTHERS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
20	19 th	WP(C) 1982/2009	BIBIJAN BIBI & ORS VS THE STATE OF ASSAM AND OTHERS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
21	19 th	WP(C) 300/2013	SRI MANIK SAIKIA VS THE STATE OF ASSAM AND OTHERS	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.K. SHARMA
22	20 th	CrI.A. 231/2006	MD. ABDUL KADIR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE B.K. SHARMA
23	20 th	CrI.A. 13/2008	MD. MOFIDUL ISLAM VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE B.K. SHARMA
24	20 th	CRL.A(J) 89/2009	SRI SANJAY TAPPO VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR JUSTICE HRISHIKESH ROY
25	25 th	CrI.A. 35/2007	THE STATE OF ASSAM VS MD. ATTABAR ALI	Appeals against acquittal	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
26	26 th	CrI.A. 113/2006	SRI RABIN SHARMA VS THE STATE OF ASSAM		THE HON'BLE MR. JUSTICE B.K. SHARMA
27	27 th	CrI.A. 216/2009	MD. SIRAJUL HAQUE VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR JUSTICE HRISHIKESH ROY
28	28 th	WP(C) 702/2013	M/S. KAMLADITYYA CONSTRUCTION PRIVATE LIMITED VS THE UNION OF INDIA & 2 ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.K. SHARMA